

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 206
CP(IB)/88(AHM)2022

Order under Section 59 IBC r.w Reg 38 of IBBI, 2017

IN THE MATTER OF:

Umesh Ved Liquidator of Laxmi Edifice Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..17/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Hitesh Buch, PCS
For the Laxmi Edifice Pvt. Ltd. : Ms. Harshita Lalwani i/b. Mr. Umesh Ved.

ORDER

Matter stands adjourned for further consideration to 24.04.2023.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)